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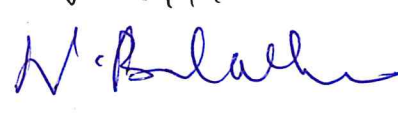
NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : IND/670/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : K. BIJJU & 4 ORS
NAME OF THE RESPONDENT(S) : MADAPPURA CHITS & KURIES PVT LTD & ORS
UNDER SECTION : 7 RULE 4 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	M. C. BURNER	For Petitioner	
2.	N. Balach	N. Balach	

ORDER

Counsel for petitioner present. No representation on behalf of the respondents. Counsel for petitioner submitted that he could not serve notice on the respondents. The Registry is also directed to issue notice to the Respondent. Counsel for petitioner is directed to issue private notice to the respondent and also send a copy of the petition. He is directed to file the proof of sending and serving the notice to the respondent by way of an affidavit. Put up on 20.07.2017 at 02.30 P.M.


(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))


(K. ANANTHA PADMANABHA SWAMY)
(MEMBER (JUDICIAL))